

## Annexure-7

Name of the corporate debtor: India Denim Limited. Date of commencement of CIRP: 22.09.2023; List of creditors as on: 10.10.2023

## Operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	ESI Corporation (Ministry of Labour & Employment, Govt. of India)	10-10-2023	59,465	-	Unsecured	0	0	No	0	0	0	0	59,465	Sufficient documents are not received by the Interim Resolution professional
	<b>Total</b>		<b>59,465</b>	-	-	-	-	-	-	-	-	-	<b>59,465</b>	